

Mr. Speaker: I find from the application of Shri Vidya Charan Shukla that first he has said that Shri Madhu Limaye was wrong in going to the Court, or the Judges were wrong in issuing those notices. I am not referring that to the Committee.

The third paragraph was:

"The allegation of *mala fides* and malice made by Shri Madhu Limaye against the hon. Speaker of the Lok Sabha constitutes a very severe breach of privilege."

श्री मधु लिमये : "मैलिस" कहा है ? वह हटा दिया जाये ।

अध्यक्ष महोदय : "मैलिस" को भी छोड़ देते हैं । "मैला फाइडी" रहिगा ।

Then the only question before the House is this: whether Shri Madhu Limaye committed a contempt of the House or a breach of privilege by alleging *mala fides* against the Speaker of the Lok Sabha.

Shri Hari Vishnu Kamath: The allegation of breach of privilege should be referred, not that he has committed. That should be decided by the Committee.

Mr. Speaker: Yes, the allegation.

The question is:

"That this matter be referred to the Committee of Privileges".

Some hon. Members: Aye.

Some hon. Members: Aye.

Mr. Speaker: Those against will say "No".

The Ayes have it, the Ayes have it.

The motion was adopted.

13.18 hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

(1) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 25th November, 1965, agreed without any amendment to the Cardamom Bill, 1965, which was passed by the Lok Sabha at its sitting held on the 17th September, 1965.

(2) In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 5) Bill, 1965, which was passed by the Lok Sabha at its sitting held on the 19th November, 1965, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

13.19 hrs.

REPORT OF RAILWAY CONVENTION COMMITTEE

Shri S. V. Krishnamoorthy Rao (Shimoga): I beg to present the Report of the Railway Convention Committee, 1965.